NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/6/2016

NAME OF THE PETITIONER(S)

: MARG LTD +3

NAME OF THE RESPONDENT(S)

: KARAIKAL PORT PVT LTD + 8

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Sankaranarayanan Schior Council for

N.P. Vijay Kumer

Council for

J. Tudenothilan

Council on lespadents

Counsel for Kanaikalport Jok

DEVESTRULAR. J For Mls. ShevalCerman of Surch

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request finally. Put up on 13.02.2018.

-sd-(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)